

water management planning and project proposals in accordance with the observations of Central Water Commission, the report had to be returned in June, 1988. The State Government is required to submit a modified project report for fresh techno-economic appraisal.

(c) In the absence of Investment Clearance the project does not find place in the VIII Plan proposals of the State Government.

### Communal Riots

\*100. SHRI ARJUN CHARAN SETHI.

SHRI SYED SHAHABUDDIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of communal riots in various parts of the country during 1990-91 so far, State-wise and Union Territory-wise; and

(b) the specific reasons for occurrence of such riots and the remedial measures taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) On the basis of available information, a statement is given below indicating the places where major incidents of communal riots occurred in 1990 and 1991 (upto June).

Public Order being a State subject, the State have to tackle the problems and take remedial measures. The Central Government assists the States in terms of additional force when requested to do so. We have also given some suggestions to the States to curb such developments which tend to vitiate the communal atmosphere in the country. The National Integration Council has been attempting to find ways and means for combatting the evils of communalism.

### STATEMENT

On the basis of available information, the number of incidents of communal riots in various parts of the country during 1990 and 1991 so far, State-wise and Union-Territory-wise; is as under:—

Sl. No.	Name of the place
1	2
<b>1990</b>	
<b>ANDHRA PRADESH :</b>	
1	Hyderabad city
2	Hyderabad city
3	Hyderabad
4	Rangareddy
<b>ASSAM :</b>	
5	Hailakandi
<b>BIHAR :</b>	
6	Barı Gulani (Distt. Nawada)
7	Jamshed pur
8	Patna
9	DELHI
<b>GUJARAT :</b>	
10	Patan (Distt. Mehsana)
11	Anand (Distt. Kheda)
12	Ahmedabad
13	Ahmedabad
14	Baroda
15	Baroda
<b>KARNATAKA :</b>	
16	Ramanagaram
17	Chennapatna (Bangalore rural)
18	Kolar
<b>RAJASTHAN :</b>	
19	Jaipur
20	Jodhpur
<b>MAHARASHTRA :</b>	
21	Bombay

<i>Sl. No.</i>	<i>Name of the place</i>
1	2
<b>TAMIL NADU :</b>	
22	Denkanikottai (Distt. Dharmapuri)
<b>UTTAR PRADESH :</b>	
23	Kanpur
24	Kanpur
25	Bijnore
26	Colonolganj (Distt. Gonda)
27	Etah
28	Aligarh
29	Meerut
30	Agra
31	Jahangirpur (Distt. Bulandshahar)
32	Khurja
<b>1991</b>	
<b>BIHAR :</b>	
1	Jamshedpur
<b>GUJARAT :</b>	
2	Surat
3	Baroda
4	Ankleshwar
<b>ORISSA :</b>	
5	Bhadrak (Balasore)
6	Soro town (Balasore)
<b>MADHYA PRADESH :</b>	
7	Khargone
<b>MAHARASHTRA .</b>	
8	Bombay
<b>UTTAR PRADESH :</b>	
9	Ghaziabad
10	Kanpur
11	Varanasi
12	Sikandrabad (Bulandshahar)
13	Saharanpu
14	Meerut
<b>WEST BENGAL :</b>	
15	Nadia
16	Asansol

[*Translation*]**Central State Farm, Bahraich**

303. SHRI RUDRASEN CHAUDHARY: Will the Minister of AGRICULTURE be pleased to state:

(a) the total area of Central State Farm, Bahraich, Uttar Pradesh; and

(b) the total area under cultivation for seed production of various food-grains and the total yield therefrom during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The total area with the Central State Farm, Bahraich is 3828 hac.

(b) The total area under cultivation for seed production was 1882 hac. during the year 1990-91. The estimated seed production from the Central State Farm, Bahraich, would be to the extent of 26,350 quintals during the year, 1990-91.

[*English*]**International Declaration on Minorities Rights**

304. SHRI SYED SHAHABUDDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the present status of the proposed International Declaration on Minorities Rights under drafting by the UN Commission on Human Rights/Sub-Commission;

(b) whether Indian representatives are participating in the drafting exercise;

(c) if so, the names of participants and their period of participation; and

(d) the possible date of completion of the draft for presentation to the ECOSOC/UNGA?